

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.218 – IA 885 of 2020
In
CP(IB) 44 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

VE Commercial Vehicles Ltd
V/s
Eagle Corporation Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..10/05/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.
For the Respondent : Mr. Dhruvit Shah, Adv.

ORDER

IA 885 of 2020

As recorded in the order dated 18.04.2022, IBBI was directed to file report vide order dated 17.02.2022. Registry has accordingly sent copy of this order to the IBBI for further action and necessary compliance report. Report from IBBI is still awaited. Let registry send another reminder to the IBBI to comply the order within two weeks.

List on 28.06.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**